

LOK SABHA  
UNSTARRED QUESTION NO.1036  
TO BE ANSWERED ON 22/11/2019

TEXTILE AND HANDLOOM WORKERS IN THE COUNTRY

1036. BY SHRI THIRUNAVUKKARASAR. SU.:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) the total population of textile and handloom workers in the country;
- (b) whether the Government has any plans to initiate a welfare fund and enforce welfare schemes for the rehabilitation of textile and handloom workers in the country, particularly in Tamil Nadu;
- (c) if so, the details thereof and the funds spent so far in this regard;
- (d) the details of the schemes already in place for the welfare of textile and handloom workers in the country;
- (e) whether there are any roadblocks in providing the financial assistance/ pension/one time financial support for textile and handloom workers; and
- (f) if so, the reasons therefor?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)  
MINISTER OF TEXTILES  
(SMT. SMRITI ZUBIN IRANI)

(a): The total number of workers employed in textiles sector is 4.5 crores including 35.22 lakh handloom workers all over the country.

(b) to (d): Government of India is implementing welfare scheme for Powerloom workers i.e., converged Group insurance Scheme for Powerloom weavers/workers on pan India including Tamil Nadu. The details of premium and benefits are as under:

<b>Premium:</b>				
<b>Contribution</b>	<b>51 to 59 Years of age</b>	<b>18 to 50 Years of age</b>		
	<b>*AABY</b>	<b>*PMJJBY</b>	<b>*PMSBY</b>	
<b>Beneficiary contribution</b>	Rs.80	Rs.80	-	
<b>LIC</b>	Rs.100	Rs.100	-	
<b>MOT</b>	Rs.290	Rs.150	Rs.12	
<b>Total Premium</b>	<b>Rs.470</b>	<b>Rs.342</b>		
<b>Benefits:</b>				
<b>Insurance Coverage on</b>	<b>Schemes</b>		<b>Total Benefits</b>	
	<b>*PMJJBY</b>	<b>*PMSBY</b>	<b>PMJJBY + PMSBY</b>	<b>*AABY</b>
<b>Natural Death</b>	Rs.2,00,000	---	Rs.2,00,000	Rs.60,000 (Death due to any reason)
<b>Accidental Death</b>	Rs.2,00,000	Rs.2,00,000	Rs.4,00,000	
<b>Permanent Disability</b>	---	Rs.2,00,000	Rs.2,00,000	
<b>Partial Disability</b>	---	Rs.1,00,000	Rs.1,00,000	

- AABY – Aam Admi Bima Yojana ; PMJJBY- Pradhan Mantri Jeevan Jyoti Bima Yojana ; PMSBY – Pradhan Mantri Suraksha Bima Yojana

**Details of Powerloom workers enrolled and funds spent in Tamil Nadu are as under:**

S. No	Year	No. of Powerloom workers enrolled		Total	GOI Contribution Rs.in Cr.
		PMJJBY+ PMSBY	AABY		
1	2017-18	49101	2088	51189	0.85
2	2018-19	32192	1278	33470	0.56
3	2019-20*	17952	959	18911	0.31

\*--- Upto October'2019.

The Government of India has implemented the Scheme for Textile Industry Worker Hostel (STIWA) launched in 2014 on Pilot basis for establishment of Worker hostels at textile parks. Two projects were approved under the scheme one in the State of Tamil Nadu and one in Gujarat. Workers' Hostel at Palladam Hitech Weaving Park, Tamil Nadu has been completed and an amount of Rs.2.91 crore has been released to the project.

S.No.	Projects	Sanction Date	Gol Grant released (Rs. In crores)	Status
1	Palladam HiTech Weaving Park	23.09.2014	2.91	Project is completed.
2	Gujarat Eco Textile Park	23.09.2014	2.74	Project is completed.

Further, the Government of India is also implementing Handloom Weavers Comprehensive Welfare Scheme (HWCWS) across the country, including the State of Tamil Nadu, to provide social security benefits to handloom weavers/workers. The scheme has two components namely (i) Life, accidental and disability insurance coverage under PMJJBY, PMSBY and Converged MGBBY and (ii) Health Insurance coverage on the RSBY pattern (Upto 31.03.2018).

**(i) Life, accidental and disability insurance coverage** – This scheme is being implemented across the country to provide life and accidental insurance coverage to handloom weavers/workers under the Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)/ Pradhan Mantri Suraksha Bima Yojana (PMSBY) for the age group of 18-50 years and converged Mahatma Gandhi Bunkar Bima Yojana (MGBBY) for the existing weavers of age group of 51-59 years. The Insurance benefits under the PMJJBY/PMSBY and converged NGBBY, components of Handloom Weavers Comprehensive Welfare Scheme (HWCWS) are as under:-

S. No.	Benefits	PMJJBY/ PMSBY	Converged MGBBY
(i)	Natural Death	Rs.2,00,000/-	Rs.60,000/-
(ii)	Accidental Death	Rs.2,00,000/-	Rs.1,50,000/-
(iii)	Total Disability	Rs.2,00,000/-	Rs.1,50,000/-
(iv)	Partial Disability	Rs.1,00,000/-	Rs.75,000/-

**The share of annual premium contribution are as under:**

S.No.	Share(s)	Amount	
(i)	GOI contribution	Rs.162/-	Rs.290/-
(ii)	Weavers' contribution	Rs.80/-	Rs. 80/-
(iii)	LIC's contribution	Rs.100/-	Rs.100/-
	<b>Total premium</b>	<b>Rs.342/-</b>	<b>Rs.470/-</b>

(ii) **Health Insurance coverage on RSBY pattern:** Health Insurance Scheme (HIS) was implemented on the pattern of Rashtriya Swasthya Bima Yojana (RSBY) of Ministry of Health & Family Welfare (MoH&FW) upto March, 2018. With the launch of Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (ABPMJAY) on 23.09.2018, RSBY has been subsumed in it.

The handloom weavers/workers enrolled during 2016-17 to 2019-20 under PMJJB/PMSBY & converged MGBBY and Rashtriya Swasthya Bima Yojana is as under:-

	MGBBY	Conve rged MGB BY	PMJJB Y & PMSBY	Conve rged MGBB Y	PMJJB Y & PMSBY	Conve rged MGB BY	PMJJ BY & PMSB Y	Healthcare facilities on the Rashtriya Swasthya Bima Yojana(RSBY)	
	2016-17	2017-18		2018-19 (As on 31.05.19)		2019-20 (As on 31.10.2019)		2016-17	2017-18 Upto March 2018
<b>All India</b>	531981	54660	115538	43,248	1,01,986	-	3,000	346349	128219
<b>Total</b>	531981	170198		1,45,234		3,000		474568	

The State/UT-wise funds are not Sanctioned/released under the Handloom Weavers Comprehensive Welfare Scheme (HWCWS). However, year-wise funds sanctioned/released to the implementing agencies across the country, including Tamil Nadu, are as under:-

Year	Funds sanctioned/released (Rs. in crore)
2016-17	26.56
2017-18	25.00
2018-19	02.05
2019-20	7.96

(e) & (f): Government of India had introduced a Scheme Viz. Textile Workers Rehabilitation Fund Scheme (TWRFS) with effect from 15.09.1986 to provide relief to the workers, who are rendered jobless due to permanent closure of Non-SSI Textile Mills in private sector, which are eligible as per the guidelines under the Scheme.

TWRFS has been merged with the Rajiv Gandhi Shramik Kalyan Yojana (RGSKY) of Ministry of Labour and Employment and discontinued TWRFS w.e.f 01.04.2017. Workers rendered jobless can avail benefits under the above scheme, subject to eligibility.

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